

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3439  
ANSWERED ON:18.03.2013  
CLEARANCE TO PORT  
Dhanaplan Shri K. P.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has any plan to issue preliminary environmental clearance to start the work of Vizhinjam Port in Kerala;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The project proposal for development of Vizhinjam International Container Transshipment Terminal at Vizhinjam, Kerala by M/s Vizhinjam Port Ltd was accorded Terms of References (ToR) on 10.06.2011 as required under the Environment Impact Assessment Notification, 2006. Grant of clearance to the project can be considered only after receipt of the final EIA Report from M/s Vizhinjam Port Ltd. The project is not pending with the Ministry.